

7

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/207/2016
NAME OF THE PETITIONER(S) : Accel Limited
NAME OF THE RESPONDENT(S) : Accel Frontline Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	R. PARTHASARATHY ABHINAV PARTHASARATHY NEELU MOHAN	R2	G. Abman
2	THIRYAMBATH KANNAN	R143-D	TJ
3.	K. Gowtham Kumar	Counsel for Petitioner	KL Kumar

ORDER

Counsels representing both the parties present. Both the counsels submitted that they need more time to report on the settlement between the parties. Time extended at request with a liberty to approach the Bench earlier if the settlement is concluded prior to the said date. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)